

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/3493/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the th 8 April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAK/2024/1599 dated 03.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.04.2024 till the morning of 18.04.2024.** Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/3494/A dated , 08-04-2024
Copy to:

✓1. The Project Manager, Gauhati High Court.

13/08/04/24
JT. REGISTRAR (VIGILANCE)